

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3156
(To be answered on the 17th December 2015)**

RECRUITMENT OF FLIGHT OPERATING INSPECTORS

3156. SHRI P.C. MOHAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether US Federal Aviation Administration (FAA) has pointed towards lack of training of technical staff in Director General of Civil Aviation (DGCA) and precarious shortfall of Flight Operating Inspectors(FOIs) in the DGCA's pay roll, if so, the details thereof and the reaction of the Government thereto/
(b) the sanctioned and the actual strength of the FOIs as on date;
(c) the number of FOIs on the pay roll of DGCA and the status of other FOIs not on the pay roll of DGCA and the method/manner in which payment is made to such FOIs;
(d) whether the Government has any proposal to recruit FOIs to fulfil the norms prescribed by the FAA; and
(e) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) Federal Aviation Administration(FAA) after an audit of DGCA in September 2013 and a follow-up in December, 2013 raised findings related to procedural issues including lack of sufficient number of properly type-rated Operations Inspectors(current and qualified) for all the aircraft types operated by airlines.
In response, Government approved creation of 75 posts of Flight Operations Inspectors in DGCA in January, 2014 based on the manpower evaluation conducted to cover all the operators(scheduled/non-scheduled and general aviation) including the types of aircraft. These positions included Chief Flight Operations Inspector(1), Deputy Chief Flight Operations Inspectors(7), Senior Flight Operations Inspectors(20) and

Flight Operations Inspector(47). The Government also approved induction of FOIs on-contract immediately.

(b) Sanctioned Strength:- 75

Actual Strength :- 52

(c) All 52 FOIs are on the pay roll of DGCA.

(d) to (e) FAA does not prescribe any norms for DGCA. The number of FOIs required in DGCA have been assessed based on the current civil aviation activities in the country and based on the functions performed by the FOIs.
